RAJYA SABHA

Legalising Betting on Cricket

4557. SHRI ABANI ROY:

SHRIK M KHAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government have been actively considering to make betting on cricket legal;
- (b) if so, whether stern steps would be taken to cleanse the game of cricket of betting and match-fixing.
 - (c) if so, the details thereof;
- (d) whether Government have directed BCCI Secretary to submit a detailed report about match-fixing controversy;
- (e) whether the poor performance of our cricket team in the recent matches have surfaced doubts on the involvement of players in scandal; and
 - (f) if so, the facts thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) No, Sir.

(b) to (f) Government has taken a decision to entrust the matter of alleged match-fixing to CBI for appropriate Inquiry and necessary action and it would look into all aspects related to this matter.

Poor Performance of the Indian Cricket Team

- 4558. SHRIMATI AMBIKA SONI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether Government have asked the Indian Cricket Board to send its report to Government about the poor performance of the Indian Cricket team in the match played recently;
 - (b) if so, details of the report received by Government;
- (c) whether the Cricket Board received any complaint of match-fixing during the last five years; and
 - (d) if so, the action taken on such complaint by the Cricket Board?